

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3740**

TO BE ANSWERED ON THE 25TH MARCH, 2026/ CHAITRA 4, 1948 (SAKA)

CYBER CRIME CASES AND CYBER POLICING SUPPORT IN ODISHA

3740. SHRI SUBHASISH KHUNTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has compiled data on the number of cyber crime cases reported in the State of Odisha during the last three years and if so, the details thereof;

(b) whether the disposal and conviction rates in such cases have been assessed and if so, the findings thereof;

(c) whether specialised cyber units and cyber forensic laboratories are available in the State and if so, the details thereof; and

(d) whether any central support has been extended to strengthen cyber crime investigation and prevention mechanisms in Odisha and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (d): The National Crime Records Bureau (NCRB) compiles and publishes the statistical data on crimes in its publication "Crime in India".

The latest published report is for the year 2023. As per the data published by the NCRB, Crime Head-wise details of cases registered, cases charge-sheeted, cases in which trials completed, cases convicted and Conviction rate under cyber crimes (involving communication devices as

medium/target) during the period from 2021 to 2023 in Odisha are at the Annexure.

The Bureau of Police Research and Development (BPR&D) compiles and publishes the statistical data on cyber crime police stations in its publication "Data on Police Organizations". As per the data published by the BPR&D, there are 15 cyber crime police stations & 36 forensic science laboratories/ mobile forensic vans available in Odisha as on 01.01.2024. The States/UTs set up cyber police station and digital forensic lab as per requirement.

As per Directorate of Forensic Science Services, Odisha Forensic Science Laboratory has Cyber Forensic Division to handle the cases of digital evidence.

The Ministry of Home Affairs has approved the project to the tune of Rs. 12.57 crores for strengthening of DNA analysis/ Cyber Forensic Capabilities in Odisha Forensic Science Laboratory under the Nirbhaya Funded Scheme.

The Ministry of Home Affairs has provided financial assistance to the tune of Rs. 4.01 crores under the 'Cyber Crime Prevention against Women and Children (CCPWC)' Scheme, to the Odisha for their capacity building such as setting up of cyber forensic-cum-training laboratories, hiring of junior cyber

consultants and training of LEAs' personnel, public prosecutors and judicial officers. Cyber Forensic-cum-Training Laboratory has been commissioned in Odisha.

Crime Heads-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases in which Trials completed (CTC), Cases Convicted(CON) and Conviction Rate (CVR) under Cyber Crimes during 2021-2023 in Odisha

SL	Crime Heads	2021					2022					2023				
		CR	CCS	CTC	CON	CVR	CR	CCS	CTC	CON	CVR	CR	CCS	CTC	CON	CVR
1	Tampering computer source documents	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
2	Computer Related Offences	147	7	0	0	-	152	5	0	0	-	127	7	0	0	-
3	Cyber Terrorism	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
4	Publication/transmission of obscene / sexually explicit act in electronic form	565	213	2	0	0.0	550	203	21	2	9.5	761	208	39	5	12.8
5	Interception or Monitoring or decryption of Information	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
6	Un-authorized access/attempt to access to protected computer system	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
7	Abetment to Commit Offences	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
8	Attempt to Commit Offences	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
9	Other Sections of IT Act	18	0	0	0	-	53	2	0	0	-	4	0	0	0	-
A	Total Offences under I.T. Act	730	220	2	0	0.0	755	210	21	2	9.5	892	215	39	5	12.8
10	Abetment of Suicide (Online)	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
11	Cyber Stalking/Bullying of Women/Children	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
12	Data theft	1	1	0	0	-	0	0	0	0	-	0	0	0	0	-
13	Fraud	1205	74	0	0	-	957	62	0	0	-	1362	75	0	0	-
14	Cheating	33	1	0	0	-	111	3	0	0	-	0	0	0	0	-
15	Forgery	3	1	0	0	-	0	0	0	0	-	1	1	0	0	-
16	Defamation/Morphing	0	0	0	0	-	2	0	0	0	-	0	0	0	0	-
17	Fake Profile	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
18	Counterfeiting	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
19	Cyber Blackmailing/Threatening	0	1	0	0	-	0	1	0	0	-	0	0	0	0	-
20	Fake News on Social Media	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
21	Other Offences	27	14	0	0	-	149	7	1	1	100.0	30	3	0	0	-
B	Total Offences under IPC	1269	92	0	0	-	1219	73	1	1	100.0	1393	79	0	0	-
22	Gambling Act (Online Gambling)	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
23	Lotteries Act (Online Lotteries)	2	0	0	0	-	0	0	0	0	-	0	0	0	0	-
24	Copy Right Act	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
25	Trade Marks Act	0	0	0	0	-	0	0	0	0	-	0	0	0	0	-
26	Other SLL Crimes	36	1	0	0	-	9	0	0	0	-	63	1	0	0	-
C	Total Offences under SLL	38	1	0	0	-	9	0	0	0	-	63	1	0	0	-
	Total Cyber Crimes	2037	313	2	0	0.0	1983	283	22	3	13.6	2348	295	39	5	12.8